

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

109. IA(I.B.C)/3532(MB)2024 C.P. (IB)/664(MB)2023

IN THE MATTER OF

ChaturvediInternational Coatings Company

VS

AB Agrotech India Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 09.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

IA 3532/2024:- Matter has been called up twice, there is no representation on behalf of the Applicant. In the interest of justice, one last opportunity is granted.

Adjourned to **06.08.2024**.

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)